THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./___

Dated Shillong, the ___ October 2019

In partial modification of the Constitution of Benches dated 30.05.2019, as notified under memo no. HCM.III/63/2019-JudI./4A, Hon'ble the Chief Justice is pleased to constitute Single Bench for Friday, 25th October 2019 as under.

SINGLE BENCH

COURT ROOM No. 2

HON'BLE MR. JUSTICE H.S. THANGKHIEW

(FROM 10:30 AM)

All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.

Take note that DIVISION BENCH case on the aforesaid date, if any, shall be taken up on Monday, 04th November, 2019.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/63/2019-Judl./ 19 A

Dated Shillong, the 18 October 2019

Copy for information to: -

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The President/ Secretary, High Court Bar Association, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. All Court Masters concerned for information.
- 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 8. Notice Board.
- 9. Office File.

JOINT REGISTRAR (JUDL.)

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